

**NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
AHMEDABAD**

**CP(CAA) 80/NCLT/AHM/2017
With CA(CAA) No. 44/NCLT/AHM/2017**

Coram:

**Present: Hon'ble Mr. BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 12.09.2017**

Name of the Company: Kachchh Hospitality Pvt. Ltd.

Section of the Companies Act: Sections 230-232 of the Companies Act, 2013

S.NO.	NAME (CAPITAL LETTERS)	DESIGNATION	REPRESENTATION	SIGNATURE
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1.	Ms. Dharmista N. Raval	Advocate	Petitioner	<u>D. Raval</u>
2	Mr. Yuvraj Thakore	Advocate	Petitioner	<u>Y. Thakore</u>

ORDER

Learned Advocate Ms. Dharmista Raval with Learned Advocate Mr. Yuvraj Thakore present for Petitioner.

At request of Learned Counsel for Petitioner.

List the matter on 10.10.2017.

B. R. 12817
**BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

Dated this the 12th day of September, 2017.